

## HIGH COURT OF UTTARAKHAND, NAINITAL

### NOTIFICATION

No. 198 /UHC/Admin.A/2007

Dated: October 20, 2009.

Pursuant to the Government Notification No. 288/XXXVI (1)(Ek)/2009-19/2000 dated 26/10/2009, issued in exercise of the powers vested U/s 21 of the Uttar Pradesh General Clauses Act, 1904 (Uttar Pradesh Act No. 1 of 1904) read with Section 5(2) of U.P. Gangsters & Anti-Social Activities (Prevention) Act, 1986 (Uttar Pradesh Act No. 7 of 1986), Sri Harish Kumar Goel, Addl. District & Sessions Judge/4<sup>th</sup> F.T.C., Hardwar is conferred powers to preside over the Special Court at Hardwar, constituted under U.P. Gangsters & Anti-Social Activities (Prevention) Act, 1986, in addition to his duties.

**By Order of Hon'ble the Acting Chief Justice,**

Sd./-  
(Ravindra Maithani)  
Registrar General.